

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 1-8-05

Registration No. CCP 37/05

Ant- Urmila Mishra Applicant (s)

VERSUS

A.K. Mishra Respondent (s)

A copy of the ORDER dated 27.7.05, passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

27.7.2005

Shri B.P. Rao, counsel for the applicant

The learned counsel for the applicant

submits that the direction given by the Tribunal on 3.2.2005 in OA No.114/05 has been complied with by the respondents. Therefore, the present CCP No.37/05 has become infructuous.

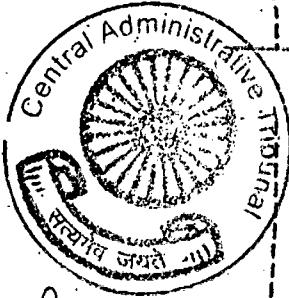
Accordingly, the same is dismissed as infructuous.

Sd/-

(Madan Mohan)  
Judicial Member

Sd/-

(M.P. Singh)  
Vice Chairman



सत्य प्रतिलिपि

उप-रजिस्ट्रार

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण  
CENTRAL ADMINISTRATIVE TRIBUNAL  
जबलपुर बेंच, जबलपुर  
JABALPUR BENCH, JABALPUR

1-8-05